pressed by Dr. H. K. Paranjape at the meeting under the auspices of the National Productivity Council were only his personal views and as such there is no question of reaction by the Government particularly as Dr. Paranjape had not mentioned any specific instance.

(b) It is seen from the authoritative text of the record of discussion forwarded by the Commission's office that Dr. Paranjape did not mention any company by name in connection with the statement quoted by the Member. The words used by Dr. Paranjape, as they appear in the record of discussion, were as follows:

"Sometimes a company which is more competent and expert in a particular field is encouraged not to develop in its own specialised field but to expand into some quite new fields or a core industry, even though it may have no special expertise for such an industry".

Re-instatement of dismissed Railway employees

552. SHRI SYED AHMED HASHMI: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that eleven major railwaymen"s Unions of Europe and Aus tralia have urged the Government of India to reinstate all railway men removed from service following the strike in May this year; and
- (b) if so, what is Government's reaction thereto?

THE MINISTER OF RAILWAYS (SHRI L.N. MISHRA) : (a) Yes Sir— from 10 unions.

(b) The Government's policy is not to victimise employees for legitimate Trade Union activities. However, when they act against the law of the land, appropriate action has to be taken. The policy of looking into individual appeals sympathetically has already been announced in the Parliament, and as a result of it about 85% of those employees who were dismissed or removed and who appealed have been taken back.

*553 [Transferred to the 19th December, 1974.1

*554 [Deleted.]

देसरी रेलवे स्टेशन के नाम का बदला जाना

*555. श्री सीताराम सिंह : क्या रेल मंत्री यह बताने की ऋषा करेंगे कि:

(क) क्या यह सब है कि 19 सितम्बर 1973 को बिहार राज्य की विधान समा के कुछ विधायकों ने देसरी रेलवे स्टेशन का नाम बदल कर शहीद विध्यवासिनी नगर स्टेशन रखने के संबंध में बिहार के तस्कालीन मुख्य मंत्री की सिफारिशों के साथ उनके मंत्रालय को एक ज्ञापन दिया था;

- (ख) अदि हां तो क्याइन सिफारिशों पर कोई कायंवाही की गई है; ग्रीर
- (ग) यदि उपरोक्त भाग (ख) का उत्तर 'न' हो तो उसके क्या कारण हैं?

t[Change of name of Dcsari railway station

'555. SHRI SITARAM SINGH: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that a memoran dum was submitted by some members of the Bihar State legislative Assembly on the 19th September, 1973 to his Ministry alongwith the recommendations of the then chief Minister of Bihar, for changing the name of Desari railway station to Shahid Vindhyavasni Nagar Station;
- (b) if so, whether any action has been taken on those recommendations; and
- (c) if the answer to part (b) above be in the negative, the reasons therefor ?}

रेल मंत्री (श्री लिलत नारायण मिश्र):
(क) इस विषय में दिनांक 8 मई, 1973
मुख्य मंत्री विहार के एक पत्र के साथ
अग्रसरित एक ज्ञापन मिला है जिस पर
बड़ी संख्या में बिहार के विधायकों ग्रीर
संसद सदस्यों का हस्ताक्षर है।

(ख) ग्रीर (ग) इस बारे में गृह मंत्रालय को लिखा गया था लेकिन उसने प्रस्तावित परिवर्तन स्वीकार नहीं किया है।

t[THE MINISTER OF RAILWAYS (SHRI L. N- MISHRA): (a) A letter dated 8th May 1973 from C. M. Bihar forwarding the memorandum signed by a large number of M.L.A.s and M.P.s from Bihar on this subject was received.

(b) and (c). The matter was referred to the Ministry of Home Affairs who have not accepted the proposed change.l

! [1 English translation.